

No.J-11/2/2018-Judicial (Part-1)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
Judicial Section


Shastri Bhavan, New Delhi,  
Dated 24<sup>th</sup> May 2019.

ORDER

The President is pleased to engage Shri Rajesh Verma, Advocate as Assistant Solicitor General of India, Patna High Court, as mentioned below, for a period of three years from the date issue of this order or until further orders, whichever is earlier:

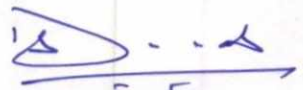
Name	Contact details	Enrolment number
Shri Rajesh Kumar Verma	Sahay Sadan, Rani Ghat, (Sumati – Path), Mahendru, Patna – 800 006 Mobile No.09431455822, 09304595171	7807/99

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No.26(1)/1999-Judl. dated 24.09.1999 read with OM No.26(1)/2014/Judl. dated 01.10.2015 and instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e., [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.
3. Hindi version of this order will follow.

  
(S.R. MISHRA)  
Additional Secretary

Copy for information to:

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/ PS to JS&LA in the Main Secretariat.
2. Shri Satya Darshi Sanjay, Addl. SGI, Patna High Court.
3. Cash (LA) Section for payment of retainership fee to Shri Rajesh Verma, Advocate.
4. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
5. To be uploaded on website of this Department i.e., [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
6. Hindi Section, Department of Legal Affairs, for translation of this order.
7. Guard file with 5 spare copies.

  
(D. SRINIVAS)  
Section Officer (Judl.)  
Tel. No.011-23384945